

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 611 OF 2018 IN  
DFR Nos. 1825 OF 2018**

**Dated: 22<sup>nd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Viraj Profiles Limited ...Appellant(s)  
Vs.  
Maharashtra State Electricity Distribution Co. Ltd. ...Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah  
Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Pranav Sarthi for R-1

**ORDER**

**IA NO. 611 OF 2018  
(Appln. for urgent listing)**

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, Registry is directed to list the applications/appeal on **23.05.2018** subject to curing the defects.

The application is disposed of.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*